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Statement

Targets for production of Janta Cloth for the States during 1987-88

(in million square metres)

SI. Name at the State/	Target ot
No. Unicn Territory	Janata
	Cloth
	production
1. Andhra Pradesh	55-44
2. Assam	15 00
3. Bihar	. '0 00
4. Gujarat	13 4. 0
5. Haryana	0 4b
Himachal Pradesh	1 00
7. Jammu & Kashmir	
8. Karnataka	37-38
9. Ker?la	3 CO
10. Madh> a Pradesh	25 00
11. Maharashtra	55 00
12. Manipur	1-27
13. Megnaiya	
14. Nagaland	
15. Orissa	33 00
16. Punjab	
17. Rajasthan	5 00
18. Tamil Nadu	52 -56
19. Tripura	3 00
20. UttarPradesh	120 00
21. West Bengal	55 00
22. Pondicherry	0-30
23. Delhi	
24. Other U. Ts.	
TOTAL	525 -00

Directive on Leasing out of Forest Land

1058. SHRI K. VASUDEVA PANI-CKER: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

- (a) whether Government have issued any directive to the State Government to the effect that no forest land should be leased out to private or joint sector companies for raising plantations;
- (b) whether Government have received representations against this directive; and
- (c) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI Z. R. ANSARI): (a) State Governments have been informed that so far as forest areas are concerned the Government of India do not propose to permit any plantation by industries either by themselves or as joint sector programme and no proposal seeking approval for such a purpose either on a lease or joint sector project basis will be entertained or approved under the Forest (Conservation) Act, 1980.

- (b) No representation has been received in this Ministry against this.
 - (c) Does not arise.

Investment by NRJfa in the National Savings Certificates

1059. SHRI CHANDRIKA PRASAD TRIPATHI:

SHRI BEKAL UTSAHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether his Ministry has received some suggestions from State Governments for permitting corporate bodies comprising NRIs to invest in the National Savings Certificates with a view to mopping up substantial amounts from abroad; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHAN POOJARI): (a) and (b) Government of Karnataka have suggested that Corporate Bodies comprising of Non-Resident Indians or those of Indian Origin from abroad may be permitted to invest in National Savings Certificate. Only individuals are permitted to invest in National Savings Certificates. It will not be possible to extend this facility to corporate bodies because of the nature of tax concessions to these certificates.

Vacancies in Municipal Press of Municipal Corporation, Delhi

1060. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of *HOME* AFFAIRS be pleased to refer to the answer